

**DIVISION BENCH**

**ITEM NO.119**

**NATIONAL COMPANY LAW TRIBUNAL  
ALLAHABAD BENCH  
PRAYAGRAJ**

**CA NO.221/2019 & CA NO.22/2020 IN CP (IB) No.351/ALD/2018**

**CORAM:**

- 1. SHRI PRAVEEN GUPTA,  
HON'BLE MEMBER (JUDICIAL)**
- 2. SHRI ASHISH VERMA,  
HON'BLE MEMBER (TECHNICAL)**

**Date of Order: 5<sup>th</sup> July, 2024**

**Attendance-Cum-Order Sheet of the Hearing.**

<b>NAME OF THE COMPANY</b>	<b>M/S. FASTER HYDRAULICS PVT. LTD. VS. M/S. KHN INDUSTRIAL EQUIPMENTS INDIA PVT. LTD.</b>
<b>UNDER SECTION</b>	<b>9 IBC (IN CIRP)</b>

**COUNSEL APPEARED THROUGH PHYSICAL/ VIRTUAL HEARING:**

**ORDER**

Due to paucity of time, the matter could not be taken up, hence adjourned to 2<sup>nd</sup> August, 2024.

**-Sd-  
(Court Officer)**

**5<sup>th</sup> July, 2024**

*Pushpendra Kumar  
(Private Secretary)*